

NOTICE

Advocate and Parties appearing in Person are hereby informed that the matters which are ready for listing, as of today, will be listed as per the details given below:

S. No	Matter No.	Cause Title	DFR No. & Date	Defect cured on	Caveat (if any)	To be listed on
1.	IA No. 121 of 2017 in DFR 268 of 2017 (IA 121/17 - for condonation of delay in filing the appeal)	Greenko Budhil Hydro Power Pvt. Ltd. v. Uttrakhand Electricity Regulatory Commission & Anr.	268 of 2017 dated 23/1/2017	8/2/2017		20-03-2017
2	IA 148 of 2017 in DFR No. 157 of 2017 (IA 148/17- for leave to file the appeal)	INOX Air Products Ltd. v. Rajasthan Electricity Regulatory Commission & Ors.	157 of 2017 dated 13/1/2017	20/2/2017	M.G.Rama-chandran for R-2 to R-4	20-03-2017
3.	IA No. 150 of 2017 in DFR No 390 of 2017 (IA 150/17- for condonation of delay in filing the appeal)	Indian Wind Power Association vs. TANGEDCO & Ors.	390 of 2017 dated 1/2/2017	20/2/2017		21-03-2017
4.	54 of 2017 & IA 152 of 2017 & IA 153 of 2017 (IA 152/17- for exemption from filing certified copy of impugned order and IA 153/17 – for stay)	M/s. Lord Chloro Alkali Limited & Ors. Vs. Rajasthan Electricity Regulatory Commission & Ors.	161 of 2017 dated 13/1/2017	21/2/2017	M.G.Rama-chandran for R-2 to R-4	21-03-2017
5	IA No. 159 of 2017 in DFR 477 of 2017 (IA 159/17 – for condonation of delay in filing the appeal)	Mangalore Minerals Pvt. Ltd. vs. Petroleum & Natural Gas Regulatory Board & Ors.	477 of 2017 dated 7/2/2017	21/2/2017		17-03-2017 (P & NG)
6	IA No. 160 of 2017 in DFR 144 of 2017 (IA No. 160/17 – for condonation of delay in filing the appeal)	Global Energy Private Limited vs. Maharashtra Electricity Regulatory Commission & anr.	144 of 2017 dated 11/1/2017	22/2/2017	Amit Kapur, J.Sagar for R-2	21-03-2017
7	59 of 2017 & IA Nos. 165 of 2017 & 166 of 2017 (IA 165/17 – for stay and 166/17 – for exemption from filing certified copy of impugned order)	Shri Subhash Ananda Tambe & ors. Vs. State of Maharashtra (Ministry of Power) & ors.	269 of 2017 dated 23/1/2017	22/2/107	Hasan Murtaza, Mulla & Mulla for R-4	22-03-2017
8	IA 164 of 2017 in DFR No. 418 of 2017 (IA for condonation of delay)	Sri Murrali M.Baaladev vs. Karnataka Renewable Energy Development Ltd. & ors.	418 of 2017 dated 2/2/2017	22/2/2017		22-03-2017

9	63 of 2017 & IA Nos. 168 of 2017 & 169 of 2017 (IA 168/17- for stay and IA 169/17- for exemption from filing certified copy of impugned order)	Dalmia Cement (Bharat) Limited vs. Karnataka Electricity Regulatory Commission & ors.	3353 of 2016 dated 3/10/2016	Appeal numbered on 23/2/2017 on payment of court fees.		22-03-2017
10	IA No. 170 of 2017 & IA No. 171 of 2017 in DFR No. 4230 of 2016 (IA 170/17 – for condonation of delay in filing the appeal & IA – 171/17 – for condonation of delay in refiling the appeal)	M/s. KSK Mahanadi Power Co. Ltd. vs. Andhra Pradesh Electricity Regulatory Commission & ors.	4230 of 2016 dated 23/12/2016	23/2/2017		23-03-2017

By Order
Sd/-
Dy. Registrar

Dated: 27/02/2017